

SUPREME COURT OF INDIA
RECORD OF PROCEEDINGS

I.A.NO.6 IN CIVIL APPEAL NO.3645 OF 2007

ORIENTAL INSURANCE CO. LTD.

Appellant (s)

VERSUS

M/S. BHAVANI STORES PVT. LTD.

Respondent(s)

(For directions and office report)

Date: 15/09/2008 This Matter was called on for hearing today.

CORAM :

HON'BLE MR. JUSTICE B.N. AGRAWAL

HON'BLE MR. JUSTICE G.S. SINGHVI

For Appellant(s) Mr. Santosh Paul,Adv.

Mr. Arvind Gupta,Adv.

Mr. M.J. Paul,Adv.

For Respondent(s)

Mr. V. Kanakaraj, Sr.Adv.

Mr. V.G. Pragasam,Adv.

Mr. S.J. Aristotle,Adv.

Mr. Prabu Ramasubramanian,Adv.

UPON hearing counsel the Court made the following
ORDER

Heard learned counsel for the parties.

Interlocutory Application No.6 is dismissed.

[T.I. Rajput]
A.R.-cum-P.S.

[Om Prakash]
Assistant Registrar